

Court - I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 110, 111 & 109 of 2014

Dated : 27th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Appeal no. 110 of 2014

BSES Rajdhani Power Ltd.Appellant(s)
Versus
Delhi Electricity regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Dushyant Monocha
Counsel for the Respondent(s): : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R.1

Appeal no. 111 of 2014

BSES Yamuna Power Ltd.Appellant(s)
Versus
Delhi Electricity regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Dushyant Manocha
Counsel for the Respondent(s): : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R.1

Appeal No. 109 of 2014

Tata Power Delhi Distribution Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission
..... Respondent(s)

Counsel for the Appellant(s): Mr. Sakya Singha Chaudhuri

**Counsel for the Respondent(s): Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R.1**

ORDER

Post these matters for hearing on **23.09.2014.**

**(Rakesh Nath)
Technical Member**

Ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**